

Form 1 – HARYANA									
List of cases e-filed during the month of Jan' 2024									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Shri Upendra Singh, Addl. Civil Judge (Senior Division) Pehowa.	Kurukshetra	01/2024.	Mahadev Foam Vs M/S ALIZA Enterprises.	Shri R.K.Harit.	9416384530	haritrajesh110@gmail.com	30/01/2024	30/01/2024
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of Jan' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Paripat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of Jan' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohatak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of Jan' 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Alok Anand, CJ(JD) Karnal.	Karnal	Sh. Alok Anand, CJ(JD) Karnal.	13	Execution	2
2	Sh. Ravi, CJ(JD) Karnal.	Karnal	Sh. Ravi, CJ(JD) Karnal.	17	Execution	2
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
1	District Court	Palwal	Sh.Abhishek Phuteja, ADJ, Palwal	4	Civil Suit	1
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil
1	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	6	CIVIL SUIT Total	1 1
2	Sh. Kapil, Civil Judge (Jr. Div.), Yamuna Nagar	--do--	--	18	--	--

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of Jan' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	Gurugram	CS/33/2020	CUSHMAN VS AMPEREX	SH.MUKUL KUMAR	08/10/20	25/01/24
2		Gurugram	CS/36/2020	CUSHMAN VS JINDAL	SH.MUKESH KUMAR	29/10/20	25/01/24
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	--	04.01.2024
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	--	----
3	Sh. Sudhir Jiwan, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS Inspec. Capital Ltd. Vs P-D Memorial	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	--	----
4	Sh. Sudhir Jiwan, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	--	---
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Sh. Sandeep Kumar Duggal, AD&SJ, Nuh	Nuh	CM/151/2020	Haryana Financial Corporation Vs MIS Durga Hoisery	Ms. Pallavi Wadhwa (In person)	18-05-2020	Case Adjourned to 29.02.2024 for Notice
2	Sh. Sandeep Kumar Duggal, AD&SJ, Nuh	Nuh	CM/364/2023	Haryana Financial Corporation Vs DEEPAK INDUSTRIES	SH. S. C. GUPTA	02/05/23	Case Adjourned to 13.03.2024 for Notice
1	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-5/2022	BMT Electrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	18.01.2024'
2	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff	14/09/23	18/12/2023(No date was fixed during this month)
3	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-05-2023	Deepak Aggarwal Vs Pack N Pack Packaging Pvt Ltd.	Sh.Anuj Mittal, Adv for plaintiff	05/12/23	05/12/2023(No date was fixed during this month)
4	Ms.Ankita Sharma, CISO, Palwal	Palwal	CS478/2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Ms.Savita Rani, Adv. for plaintiff & Sh.Krishan Kumar, Adv for defendant	05/04/22	22.01.2024'
5	Ms.Ankita Sharma, CISO, Palwal	Palwal	CS479/2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Ms.Savita Rani, Adv. for plaintiff & Sh.Krishan Kumar, Adv & Sh.Pratap Singh Dagar, Adv. for defendant	05/04/22	22.01.2024'
6	Ms.Ankita Sharma, CISO, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	20.01.2024'
7	Ms.Ankita Sharma, CISO, Palwal	Palwal	CS-964-2022	Avon Containers Pvt Ltd. Vs Aditya Intersees Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff & Sh. Jitender Rawat, Adv. For defendant.	17.08.2022	10.01.2024'
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of Jan' 2024												
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Amrit Singh, AD&S	Faridabad	ARB/35/2020	NHPC Vs. M/s Bridge & Building	Sh. Anand Jain Sh. Vipul Aggarwal	10/07/18	No	18/01/24	1288	Contested	-	-
2	Sh.Amrit Singh, AD&S	Faridabad	ARB/36/2020	Bridge Vs. NHPC	Sh. Anand Jain Sh. Vipul Aggarwal	10/07/18	No	18/01/24	1288	Contested	-	-
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	Gurugram	CS-61/18	MS AVR VS SIDDHARTH	SH. M. K. DANG	43297		04/01/24	5YRS. 5 MONTHS	DECREE		
2		Gurugram	ARB/149/22	SPAZE VS ISHAN	SH. B. L. JANGRA	07/10/22		30/01/24	1YRS 3 MONTHS	DISMISSED		
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	ARB/02/2020	State of Haryana V/s. M/s Dynasty Promoter Pvt.	Sh. Dinesh Gupta Adv. For Petitioner and Sh. S.S. Khatana for J. In person	23.03.2020	--	12.01.2024	1386	Partially Accepted	11.03.19	Five Year and three Days
2	Sh. Kapil, Civil Judge (Jr. Div.), Yamuna Nagar	--do--	EXE/54/2021	M/s Ram Ditta Mittal V/s M/s Vardhman Plywood	Arushi Sachdeva	17.02.2021	NO	31.01.2024	1060	DAW	NA	NA
	--do--	--do--	EXE/864/2022	Sri Ram Transport V/s Rajeev Kumar	Dheeraj Gautam	21.12.2022	NO	05.01.2024	750	DAW	NA	NA
			EXE/110/2023	M/s Vistar Financial V/s Mahavir Sharma	Jasbir Singh	21.02.2023	NO	21.02.2023	330	DAW	NA	NA

<b>Act Section</b>
Nil
Nil
Section 34 of Arbitration and Conciliation Act, 1996
Section 34 of Arbitration and Conciliation Act, 1996
Nil
Nil
Nil
Nil
Nil
Nil
Nil
Nil
Nil
Nil
Nil
Nil
Nil
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Nil
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Nil
Nil
Petition under section 34 of Arbitration and Conciliation Act
COMMERCIAL
COMMERCIAL
COMMERCIAL